# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UNSTARRED QUESTION No. 2164 TO BE ANSWERED ON FRIDAY, THE 29<sup>th</sup> JULY, 2016 7, SRAVANA, 1938 (SAKA)

### **IRDAI FIX TAX ANOMALIES**

### 2164. SHRIMATI K. MARAGATHAM:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Insurance Regulatory and Development Authority of India (IRDAI) has requested the Government to fix tax anomalies in purchasing annuities under Employees Provident Fund and other pension plans;
- (b) if so, the details thereof;
- (c) whether biggest downside of buying a pension plan is that the annuity returns are not comparable with tax free bonds or even Government bonds; and
- (d) if so, the details thereof?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): IRDAI has raised the issue of disparities between purchasing annuities from the Corpus/Accumulation under the New Pension Scheme and Superannuation Scheme/Pension Plan and tax treatment thereof, with the Ministry of Finance.

(c) to (d) Under the Income-tax Act, the tax treatment for bonds including Government bonds is distinct from that of annuity returns from a pension plan. The two products stand on a different footing as the Pension Plan is primarily a social security plan and the others, namely, tax free bonds or Government bonds are investment plans. Therefore the two are not comparable.